

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : IBA/785/2020
NAME OF THE PETITIONER : IDBI Trusteeship Services Ltd
NAME OF THE RESPONDENT(S) : T Prabakar
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. J.R. Jayant for the Applicant. Ld. PCS Mr. A.S. Sathish Kumar for the Respondent.

Counsel for the Applicant stated that Respondent have made some payments and resolution is expected by 25.07.2024. Counsel for the Respondent also agreed to the same and sought additional time.

List the petition for hearing on **29.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk